

OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE
(IN-CHARGE), GARHBETA, PASCHIM MEDINIPUR.

Order No. 26

Dated 15.09.2021

In pursuance of Notification of Hon'ble High Court Calcutta being No. 3665-A dated 07-09-2021 and also Hon'ble High Court Calcutta notification being No. 2176 R(JS) dated 15.05.2021 and the Order of Hon'ble District Judge, Paschim Medinipur being Order No. 64 dated 29.05.2021, in modification of previous order No. 25 dt. 10.09.2021 the following **Duty Roster** arrangement are made for holiday remand duties by the Judicial Magistrates of this station during the ensuing the Puja Vacation, 2021 (11.10.2021 to 06.11.2021) excluding the Executive holiday, subject to approval of the Ld. C.J.M, Paschim Medinipur. Excepting the first application of remand, no put up of adjournment or any other matter shall be entertained during holiday remand files. On any unforeseen holiday remand, files shall be taken up by any one of the judicial Officers who will be present in this station. Peons of respective Courts shall be on duty on those days.

Office is to arrange the vehicle for the purpose of holiday remand duties as per law.

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| 1. Sri Chandan Pramanik, J.M. 1 st
Court cum ACJM- in- Charge | : 02.10.2021,03.10.2021, 14.10.2021 to
18.10.2021 and 31.10.2021 |
| 2. Sri Saikat Sarkar J.M. 2nd Court | : 09.10.2021 to 13.10.2021,19.10.2021,
20.10.2021,23.10.2021,24.10.2021 and
04.11.2021 to 07.11.2021 |
| 3. Smt. Riha Trivedi
C.J (Jr. Divn.) Addl. Court | : 06.10.2021 |

S/d- Chandan Pramanik

ACJM -in - charge,
Garhbeta

Memo No. 199

Dated 15-09-2021

ACJM
Garhbeta, Paschim Medinipur

Copy to:-

- 1.Ld. Chief Judicial Magistrate, Paschim Medinipur
- ✓ 2.Ld. J.M, 2nd Court, Garhbeta
3. Ld. C.J. (Jr. Div.) Addl. Court, Garhbeta
- 4.Ld.A.P.P, Garhbeta,
- 5.Secretary, Bar Association, Garhbeta, for information.

Chandan Pramanik
ACJM- in - charge,

Garhbeta ACJM

Garhbeta, Paschim Medinipur